

plots to the MCD where unauthorised construction had been carried out;

(b) if so, the details thereof and the action taken in this regard;

(c) whether the officials responsible for this have been identified and booked under the rules; if not, the reasons thereof;

(d) whether the builders/buyers are converting residential areas into commercial complexes; and

(e) if so, the details thereof and the steps taken to demolish such complexes; if not, the reasons thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) Municipal Corporation of Delhi has reported that a list of 28 properties of Chitranganj Park was received from Delhi Development Authority. Action has already been initiated by the M.C.D. against the properties involved in unauthorised constructions.

(c) Does not arise in view of reply to part (b) above.

(d) and (e). Municipal Corporation of Delhi has reported that some builders have been converting residential buildings into Commercial complexes by carrying out unauthorised additions/alterations. However, no such survey has been carried out by the MCD. Action is taken against the builders for carrying out unauthorised construction under the DMC Act as soon as these are detected.

Night Shelters

4295. SHRI JEEWAN SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned 'CAG assails DDA failure to build enough night shelters' appearing in the Hindustan Times of September 3, 1991;

(b) if so, the reasons for constructing less number of night shelters and diversion of the funds for other purposes; and

(c) the number of night shelters to be constructed during 1992 and the progress made so far in this regard?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI M. ARUNACHALAM): (a) Yes, Sir

(b) Slum Wng of Delhi Development Authority has reported that it constructed 20 units of Night Shelters, and not 15 units as mentioned in the Audit Report, against the original target of 25 units. The remaining units could not be constructed due to resistance from the land owning agencies and neighbourhood population. Reasons for diversion of funds are being ascertained and will be laid on the Table of the Sabha.

(c) Against the target of completion of one Night Shelter and initiating action for constructing two buildings of Night shelters during the year 1991-92, Slum Wing has reported that construction work of one Night Shelter near Jama Masjid is in advance stage and efforts are being made to procure land for the buildings of four Night shelters in East and West Delhi.

Silk Garments produced by KVIC

4296. SHRI RAM NAIK: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been invited to the news-item captioned "KVIC programmes to be market

oriented" appearing in the Times of India, Bombay October 18, 1991;

(b) if so, which are the projects for which help is sought from corporate sector to make them financially more viable;

(c) the names of six places where large sums have been spent on setting up silk production farms and the amount spent on each farm;

(d) the details of Plan to produce and market silk garments prepared by the Khadi and Village Industries Commission before commencement of these farms;

(e) the profits/losses made by these farms during 1988-89, 1989-90 and 1990-91; and

(f) the reasons for the losses and the steps taken to check the same?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (PROF. P.J.

| | Production (Rs. in crores) | Sale (Rs. in crores) |
|-----------------------|-------------------------------|-------------------------|
| 1990-91 (Actual) | 51.62 | 36.46 |
| 1991-92 (Anticipated) | 55.00 | 45.00 |
| 1992-93 (Target) | 60.00 | 50.00 |

The share of silk khadi garments has been very negligible.

(e) and (f) In view of Reply at (c) above, this do not arise.

**Hyderabad Metro Water Works and
Sewerage Board**

4297. SHRI J. CHOKKA RAO: Will the Minister of URBAN DEVELOPMENT be pleased to state:

KURIEN): (a) Yes, Sir.

(b) No help has been sought from corporate sector by KVIC for any specific identified project. However, KVIC has approached different industrial houses seeking their support and expertise in the formulation of projects, in improving marketing techniques and in modernising infrastructure facilities. It has also approached these houses to purchase village industries products and assist in upgrading the production technology.

(c) So far no financial help has been extended by KVIC in the establishment of silk production farms. In fact development of Sericulture activity under silk programme falls under the purview of State Governments and Central Silk Board.

(d) The production and sale of silk khadi (including Garments) under KVIC programmes during 1990-91, 1991-92 (anticipated and the target for 1992-93 is as follows:-

(a) whether any foreign assistance has been provided to the Hyderabad Metro Water Works and Sewerage Board for the development of water supply and drainage system; and

(b) if so, the details thereof and the terms and conditions on which the said assistance has been provided?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT